

foreign firms for the manufacture of trucks and tractors do not contain any provision for the additional capital that would be required for balancing the equipment in our ordnance factories;

(b) if so, the reasons for the same, and

(c) the latest estimates of foreign exchange required for balancing the equipment?

The Minister of Defence (Shri Krishna Menon): (a) Yes, Sir

(b) A good deal of the existing plant and machinery in the Ordnance Factories is being utilised for the manufacture of trucks and tractors. Some balancing plants are required for which provision has been made separately. It was neither necessary nor desirable to make any provision in the contract for additional capital equipment as this was a matter for our own technical experts to decide. Moreover this would have committed the Government, to purchase these equipment from the contracting firms. Under the terms of the contract they are required to give us technical advice on the type of machines which should be installed and we are free to purchase the machinery we want from other sources at competitive prices.

(c) The foreign exchange estimated to be required for these two projects is

- (1) Truck project Rs. 23 lakhs
- (2) Tractor project Rs. 30 lakhs

Shri Morarka: May I know the total amount spent so far on this balancing equipment on both the projects?

Shri Krishna Menon. I have given the total provision. Sir, I have not got the up-to-date figures as to how much has come in. I think some of it has come.

Shri Morarka: Is it not a fact that soon after signing this agreement the Japanese firm increased the price of tractors and that is going to cost us a crore of rupees more

Shri Krishna Menon: It is not a fact, so far as I know. This is the first time I have heard of it. I shall look into it.

Shri Morarka: May I know the price of the "Saktiman" produced by the Defence Ministry, and how many "Saktimans" have been produced so far?

Shri Krishna Menon: That does not arise from this question.

Shri Sinhasan Singh: May I know the nature of the tractors that are going to be manufactured and the lowest cost that will be incurred for army requirements?

Shri Krishna Menon: These arrangements are for the production of four types of tractors primarily required for army purposes. The first instalment of the equipment has gone to the Rehabilitation Ministry. The main manufacture is of the large types, and I believe there are quite a number of others also. In regard to the details—this question relates to details—I will be glad to place a paper on the Table of the House.

Shri Morarka: May I know whether there has been any increase in the price of tractors by the Japanese firm after the signing of this agreement?

Shri Krishna Menon: No contract that is signed can be altered without revision of the contract.

#### Central Economy Board

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\*695. { Shri Ram Krishan Gupta:  
Shrimati Da Palchoudhari:  
Shri Assar:  
Shri S. M. Banerjee:  
Dr. Ram Subhag Singh:  
Shri Pahadia:  
Shri Sinhasan Singh:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Central Economy Board of the Government of India has made certain

suggestions to all Ministries in respect of better and more economical methods of work;

(b) if so, brief details of the suggestions; and

(c) whether they have been given effect to?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) to (c) The Economy Board has advised the Ministries to formulate a programme of studies covering a period of three months commencing from the 1st July, 1959, of selected sector of their respective organisations with a view to finding out better methods of doing work and thereby securing economy. A few illustrative examples of the improvements in the methods of work suggested by the Special Re-organisation Unit in the organisations which they have so far examined, have also been forwarded to the Ministries for guidance. It is expected that Ministries would have commenced their studies by now. The results of the proposed studies are expected to be available only after a few months.

Shri Ram Krishan Gupta: May I know whether all the ministries have followed these suggestions?

Shrimati Tarkeshwari Sinha: Yes, Sir.

Shri Ramanathan Chettiar: May I know what is the expenditure incurred on account of the Central Economy Board since its inception in 1955?

Shrimati Tarkeshwari Sinha: The Economy Board is part of the Ministry. The Cabinet Secretary is the Chairman, and certain officers of the Ministry concerned which is under examination together constitute the members of the Board, and so the expenditure is part of the Ministry's expenditure.

Shri Ramanathan Chettiar: What is the expenditure?

Shrimati Tarkeshwari Sinha: I said it is part of the expenditure.

Shri Harish Chandra Mathur: May I know the estimated savings in all the Ministries put together in the light of the experience gained in some of the Ministries where this question has been examined?

Shrimati Tarkeshwari Sinha: As I have said, this Board has only recently forwarded a note to the various Ministries to have special examination, and definite results will be shown only after a few months.

Shri Harish Chandra Mathur: This Board has been functioning for quite a long time and it has given certain reports in respect of the Ministries where it had conducted certain examinations already. May I know if, in the light of the experience gained in those Ministries, any estimate could be given of the saving which is likely to be expected—whether it is about 20 per cent or something like that?

Shrimati Tarkeshwari Sinha: I cannot give the percentage, but certainly savings will be there.

श्री विभूति मिश्र यह बोर्ड देखना है कि कितने आदमी कम किये जा सकते हैं और कितना पैसा बचेगा। मैं जानना चाहता हूँ कि जो इसके मिनिस्टर इनचार्ज हैं क्या कमी वे भी मूलाहिसा फरमाते हैं कि बोर्ड की रिपोर्ट कहा तक सही है और कहा तक गलत है और कितनी बचोई हो सकती है ?

श्री श्री तारकेश्वरी सिन्हा इसके तो सभी मिनिस्टरान इनचार्ज हैं।

Shri Tyagi: As this matter pertains to economy in expenditure in which the whole Parliament is interested, may I know if the Government would be pleased to place a copy of the report of this Board before Parliament so that the Members may also study as to what the proposals are?

Shrimati Tarkeshwari Sinha: This is a departmental report covering the

day-to-day activities of the department and it will not be possible to lay the report on the Table of the House.

**Shri Tyagi:** I just want to raise one question. It is for Parliament to sanction the expenditure for employment of personnel in the Government of India and, therefore, if there is any committee which makes any recommendation in regard to the reduction of persons there should be nothing against public interest, if Parliament is taken into confidence, in laying it on the Table of the House.

**Mr Deputy-Speaker:** Next question.

**Shri Tyagi:** I beg your pardon, my question is not answered.

**Mr Deputy-Speaker:** The hon Member has put the question, and the hon Minister has answered that they are day-to-day details of administration, they take decisions every day and therefore there is nothing that has to be placed before Parliament. The hon Member argues that it is very important and because Parliament sanctions the grants, it should be placed on the Table of the House. If there is a dispute or controversy about it, it can be settled in any other manner, but the Question Hour is not the time for it.

**Shri Tyagi.** I wanted to bring to your notice that I did not want the day to-day administration report or anything like that. This Board was appointed to report on all the Ministries and it has reported. I wanted to know what that report is.

**Mr Deputy-Speaker:** The answer has been given. What can I do? Should I ask her to place the report on the Table of the House?

**Shri Tyagi:** I should think so, because it is our first concern.

**Mr. Deputy-Speaker:** I am afraid that is not possible just now.

### Survey of Cauvery Basin

\*696. **Shri N. R. Munsamy:** Will the Minister of Steel, Mines and Fuel be pleased to state

(a) whether it is a fact that Geological Survey of India will undertake gravity and magnetic survey between 600 and 1000 sq miles in the Cauvery Basin and neighbouring areas in Madras State during 1959-60 season,

(b) if so, when exactly,

(c) whether the survey is all comprehensive or concerns only to particular set of work; and

(d) whether preliminary work has commenced?

The Parliamentary Secretary to the Minister of Steel, Mines and Fuel (**Shri Gajendra Prasad Sinha**): (a), (b) and (d) The Geological Survey of India has carried out reconnaissance gravity and magnetic surveys in the eastern coastal sedimentary areas of Madras between the Cauvery river in the north and the Palk Strait in the south including the Tanjore basin, covering an area of roughly 3000 sq miles. Detailed gravity and magnetic observations have been completed over an area of about 300 sq miles in the Tanjore basin in the coastal area to south of the Cauvery river. The work is still in progress and will be continued in 1959-60.

(c) The objects of the survey are the systematic stratigraphic and structural studies of the sedimentary basins, as well as assessing the ground water potentialities and the location of additional lignite beds in this area.

**Shri N. R. Munsamy:** May I know whether if the survey is fruitful, the Government proposes to have any agreement with any country for technical assistance and collaboration?

**Shri Gajendra Prasad Sinha:** The matter is still under investigation by the Geological Survey of India. So, the question of possibility of any collaboration with foreign technicians does not arise.